



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1819/2024 B/O	RINA BEGUM MAJARBHUYA Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY G UDDIN P ADHIKARI MR REZABUL HOQUE	SC, ELEM. EDU SC, AG
2	WP(C)/6046/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
3	WITH WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
4	WP(C)/6589/2024 FIXED	LAXMI KANTA SINHA Versus THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MR. S I TALUKDAR	SC, AG SC, SEC. EDU. SC, FINANCE
5	WP(C)/6979/2024 FIXED	BHABANI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI	SC, SEC. EDU.
6	WP(C)/6999/2024 FIXED	SK. CHAND MAHAMMAD Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
7	Cont.Cas(C)/6/2025	ABUL KALAM Versus BIJOYA CHOUDHURY, IAS AND ANR	MR. B RAHMAN	
8	WP(C)/73/2025	LIASMA SULTANA Versus THE STATE OF ASSAM AND 6 ORS	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9	WP(C)/85/2025	SMTI BONTI BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	SC, SEC. EDU. SC, FINANCE
10	WP(C)/86/2025	DR. DILIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MS A PAYENG	SC, HIGHER EDU GA, ASSAM SC, AG

11	WP(C)/93/2025	PURABI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. A J RAJKHOWA MR SAURADEEP DEY	SC, SEC. EDU.
12	WP(C)/104/2025	KASHIM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	GA, ASSAM SC, FINANCE SC, PENSION
13	WP(C)/111/2025	SUBHEN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR T DAS MR R DAS	SC, SEC. EDU.
14	WP(C)/118/2025	NILMONI RABHA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
15	WP(C)/119/2025	SMT. NIBEDITA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	S DEKA MR R SINGH	SC, ELEM. EDU SC, FINANCE
16	WP(C)/123/2025	BODIYAT ZAMAL Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
ADMISSION				
17	WP(C)/4210/2021 B/O	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
18	WP(C)/6080/2022 FIXED	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
ORDERS				
19	Cont.Cas(C)/527/2020 FIXED	KRISHNA CH DEBNATH Versus SMT. KRISHNA GOHA, IAS AND 4 ORS.	MR. B RAHMAN	MR. P N GOSWAMI (R-4) MR. R R Gogoi(R-4) MR. I BORTHAKUR(R-4)
20	Cont.Cas(C)/532/2024 FIXED	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	
21	WP(C)/5488/2024 B/O	ALOLIKA DATTA Versus THE STATE OF ASSAM AND 6 ORS	MR. A T SARKAR MR S HUSSAIN	SC, HIGHER EDU SC, KKHSOU

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025

17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3904/2024 FIXED	AJIT DAS Versus THE UNION OF INDIA	MR U CHAUDHURY MR. T K DAS MR R TALUKDAR MS D BARUAH MR. S BASUMATARY P. NATH DR AZIZ KHAN	SC, NCB
2	Bail Appln./1/2025 FIXED	AFSANA BEGUM @ BHANTI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
3	Bail Appln./3/2025 FIXED	ELIUS AHMED @ ILIYAS AHMED Versus THE STATE OF ASSAM	MR. M ALI MD. ANARUL ISLAM MR J FIRDAUS	PP, ASSAM
4	Bail Appln./35/2025 FIXED	MD JAMIRUDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
5	Bail Appln./56/2025	MOZIBOR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN R KHA	PP, ASSAM
6	Bail Appln./57/2025	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM
7	Bail Appln./59/2025	SHARIFUL ALI @ SHARIFUL SHEIKH Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
8	Bail Appln./60/2025	SRI SAPEAR MOMIN @ SP Versus THE STATE OF ASSAM AND ANR.	MR. A K SHARMA MR. A AHAD MR S.SARMAH	PP, ASSAM
9	Bail Appln./61/2025 B/O	SAHIL AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
10	Bail Appln./62/2025	DUDHNATH KALWAR @ DUDHNATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	Bail Appln./63/2025	BAPDHAN ALI @ RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE	PP, ASSAM

12	Bail Appln./64/2025	SAHIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MRS H AHMED	PP, ASSAM
13	Bail Appln./65/2025	ABDUL MUTALEB Versus THE STATE OF ASSAM AND ANR	MR. T BARUAH MR. M ALAM MS A DAS MS. P BORAH	PP, ASSAM
14	Bail Appln./68/2025	ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
15	Bail Appln./74/2025	MOZIDA KHATUN @ MAZIDA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
16	Bail Appln./76/2025	BIMAL SEN AND ANR Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP	PP, ASSAM
17	Bail Appln./78/2025	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
18	Bail Appln./79/2025	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
19	Bail Appln./81/2025	JAYANTA HALOI AND 3 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
<u>MOTION</u>				
20	AB/21/2025 B/O	DILDAR ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
21	AB/59/2025	HIMANGO KALITA @ MANGO Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
22	AB/60/2025	SAYED MALLIK Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
23	AB/62/2025	MD SOLEMAN ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
24	AB/64/2025	BHAKTA PRASAD ADHIKARI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
25	AB/66/2025	BHARATI HAZARIKA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
26	AB/70/2025	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
27	AB/72/2025	SANJIB HRISHI Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
28	Bail Appln./3987/2023 WITH SCANNED LCR, FIXED	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

29	Bail Appln./1504/2024 WITH SCANNED LCR, WITH OFFICE NOTE	GURDEEP SINGH Versus UNION OF INDIA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	SC, NCB
30	Bail Appln./2826/2024 FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM
31	Bail Appln./3606/2024 FIXED	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	Bail Appln./3775/2024 FIXED	SUMERU NATH Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
33	Bail Appln./3909/2024 FIXED	BABA HAZARIKA Versus THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
34	Bail Appln./3911/2024 FIXED	WILSON HASDA ALIAS TUDU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
35	Bail Appln./3912/2024 FIXED	HAZARAT ALI ALIAS HAZRAT ALI AHMED Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
36	Bail Appln./3935/2024 FIXED	MOFIJUL ISLAM @ MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A N IQBAL R HAQUE	PP, ASSAM
37	Bail Appln./3977/2024 FIXED	MD. SOMIR ALI @ SOMIR ALI AND ANR. Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
BAIL HEARING				
38	AB/2494/2024 FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
39	AB/2973/2024 WITH OFFICE NOTE, FIXED	SHAHA ALOM SK @ SAH ALOM AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
40	AB/3176/2024 WITH OFFICE NOTE, FIXED	NITAI MANDAL @ NITAY MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
41	AB/3316/2024 WITH OFFICE NOTE, FIXED	DEEPTESH BISWAS Versus THE STATE OF ASSAM	MR. B HALDAR MS T GHOSH MS S. BASAK	MR. P DAS (INFORMANT) PP, ASSAM
42	AB/3362/2024 FIXED	TUFAIL UDDIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
43	AB/3423/2024 FIXED	BHAGAWAT TANTI Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. R DUTTA B SONOWAL	PP, ASSAM
44	AB/3443/2024 FIXED	ANAR HUSSAIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,10th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 6

[DIVISION BENCH-I AND II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/7753/2018	MEJBHAN BIBI @ MOZBHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2 WP(C)/8173/2018 WITH LCR	HUJAMMIL ALI @ MD. HAJMIL ALI Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MR. Y SIKDAR MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/5383/2020 WITH LCR	HUSSAIN ALI @ HUSEN ALI Versus THE UNION OF INDIA AND 11 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4 WP(C)/5505/2020 WITH LCR	SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 WP(C)/2327/2021 WITH LCR	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH I.A.(Civil)/841/2021 in WP(C)/2327/2021	PIRMUD ALI @ PIRMAT ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A AHMED MR J P KACHARI U U KHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/726/2024 WITH LCR	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7 WP(C)/744/2024 WITH LCR	ANSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

8	WP(C)/1140/2024 B/O, WITH LCR	MD. SONUM UDDIN @ SONAM UDDIN @ SOMAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/1487/2024 B/O, WITH LCR	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/2625/2024 WITH LCR	MUSSTT HENA KHATOON @ FENA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MD B ISLAM MS M M DAS MR. A A MONDAL MR M HOQUE MR S HUSSAIN MR. S UDDIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/6933/2024	TAJ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	F K R AHMED M U BARBHUYAN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/6943/2024	ANOWARA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	PIL/1/2025	PRACHURJYA BORBORUAH Versus THE PRINCIPAL CHIEF OF FOREST AND HEAD OF FOREST FORCE AND 4 ORS.	MR P BORBORUAH PETITIONER IN PERSON	GA, AP SC, FOREST GA, NAGALAND
14	ITA/1/2025	MAYFAIR DEVELOPERS AND BUILDERS Versus THE COMMISSIONER OF INCOME TAX AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, INCOME TAX
15	Cont.Cas(C)/5/2025	BHAKTI PRASAD SONOWAL Versus SMTI OSHIMA CHOUDHURY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA	
16	WP(C)/81/2025	NURJAHAN KHATUN @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/82/2025	JOYNAL TALUKDAR @ JOYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/90/2025 B/O	ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/113/2025 B/O	MAHIR ALI @ MOHIBOR SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/71/2025 in WP(C)/113/2025	MAHIR ALI @ MOHIBOR SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/120/2025	BBL ENTERPRISE AND ANR. Versus BANK OF INDIA AND ANR.	MR. A M S MAZUMDER	

ADMISSION

21	WP(C)/4278/2020 B/O, WITH LCR	SABITA ROY Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN MR. W I CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	PIL/38/2024 B/A	PRADIP CHANDRA CHOUDHURY AND 64 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI MR. G PEGU(CGC) DY.S.G.I. SC, NHIDC
WITH				
23	PIL/61/2024	PRANJAL BARUAH AND 150 ORS Versus THE UNION OF INDIA AND 11 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ MS T GHOSH	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, NHIDC
24	WP(C)/5912/2024 FIXED	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/6562/2024 B/O, WITH LCR	IBRAHIM TALUKDAR @ IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED ANACLATAS AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

26	W.P.(CrI.)/19/2023 FIXED	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
27	I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH WP(C)/4997/2016				
28	I.A.(Civil)/3206/2024 WITH LCR in WP(C)/6697/2023	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN	GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1)
WITH WP(C)/6697/2023				
29	I.A.(Civil)/3559/2024 WITH LCR in WP(C)/875/2017	ALI AKBAR Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH WP(C)/875/2017				
29	I.A.(Civil)/3559/2024 WITH LCR in WP(C)/875/2017	NUR ISLAM Versus THE UNION OF INDIA and ORS.	MR.A GANGULY MR T CHHETRI	GA, ASSAM DY.S.G.I.
WITH WP(C)/875/2017				
30	I.A.(Civil)/3999/2024 in WA/13834/2024	NUR ISLAM Versus THE UNION OF INDIA and 4 ORS.	MR.S BORA MR.A GANGULY MR.A BORA	GA, ASSAM ASSTT.S.G.I.
WITH WA/13834/2024 (Filing Number)				
30	I.A.(Civil)/3999/2024 in WA/13834/2024	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR	SC, FOREST SC, PCB
WITH WA/13834/2024 (Filing Number)				
30	I.A.(Civil)/3999/2024 in WA/13834/2024	BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS	

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
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22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./1/2025	XXXXXXXXX Versus XXXXXXXXX	MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	
ORDERS				
2	Mat.App./53/2023 WITH LCR, B/O.	XXXXXXXXX Versus XXXXXXXXX	MR T H HAZARIKA MR M CHETIA MR A RASHID	MR. S K GOSWAMI MR. R SHARMA
3	I.A.(CrI.)/32/2024 WITH LCR 5 FILES. FIXED. in CrI.A./5/2024 WITH CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./466/2023	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	WITH CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
	WITH I.A.(CrI.)/27/2024 in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
5	CrI.A./362/2024 WITH LCR 2 FILES. FIXED. WITH I.A.(CrI.)/1040/2024 in CrI.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/1040/2024 in CrI.A./362/2024	RITU BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. B KONWAR MS D DUTTA	PP, ASSAM

6	I.A.(CrI.)/601/2024 WITH LCR 6 FILES. FIXED. in CrI.A./200/2024	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH CrI.A./200/2024	BABLU KHAN @ MD BABUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
7	I.A.(CrI.)/1237/2024 WITH LCR 4 FILES. P.B-2. B/O in CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MD. S Z B AKLAS MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM
	WITH CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
HEARING				
8	CrI.A./148/2020 WITH LCR 6 FILES. P.B-2. B/O	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
9	CrI.A./187/2020 WITH LCR 4 FILES. P.B-2. B/O	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
	WITH I.A.(CrI.)/463/2020 in CrI.A./187/2020	MAFIDUL ISLAM @ MAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MS L RAHMAN	PP, ASSAM
10	I.A.(CrI.)/456/2024 WITH LCR 3 FILES. P.B-2. FIXED. in CrI.A./147/2024	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	MR. A DHAR, AMICUS CURIAE R2 PP, ASSAM
	WITH CrI.A./147/2024	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	MR. A DHAR, AMICUS CURIAE (R-2) PP, ASSAM

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25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5634/2015	THE ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUA MR.R ISLAM MR.D DAS MR I AHMED MS.R A MOSTAFI	SC, FINANCER3and4 MR. J.K. GOSWAMI, ADDL. SR. GA, ASSAM SC, SOCIAL WELFARE(R- 1&2)
2	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE GA, ASSAM
3	WP(C)/945/2020	RUHUL AMIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
4	WITH WP(C)/7616/2019	CHANDRA KANTA GOALA AND 7 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
5	WP(C)/2667/2020	MAHIPAL YADAV Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. R DEVI (C.G.C.) ASSTT.S.G.I.
6	WP(C)/3599/2020	BISWAJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A GOGOI MR D K BARUAH	GA, ASSAM
ORDERS				
7	I.A.(Civil)/3945/2024 IN MAC APP 408/23 (D/O) in MACApp./408/2023	DIMPAL ROY AND ANR Versus THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR H DAS MR. M KALITA	MS. D D BARMAN

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
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13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
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21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



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[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6256/2019 WITH OFFICE NOTE	ZARIR AHMED LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. H R KHAN MS. N GOSWAMI MRS. M BARMAN MR N ISLAM	SC, APDCL
2	WP(C)/6621/2024	GOUTAM GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC
3	WP(C)/6715/2024 B/O	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. MR. S K MEDHI (SC,AG) SC, FINANCE
4	WP(C)/7077/2024 FIXED	JAMINUR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A M KHAN MR T T MONI MD. S ALI	GA, ASSAM
5	WP(C)/7080/2024 FIXED	PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	DY.S.G.I.
6	Cont.Cas(C)/4/2025	BHASKAR DEKA Versus KAVITHA PADMANABHAN, IAS AND 4 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	
7	Cont.Cas(C)/7/2025	NANDESWAR PAGAG Versus CHANDAN SHARMA AND 6 ORS.	MR. D BORAH MR. R DOWARAH	
8	WP(C)/23/2025	DEBASHISH KASHYAP KAKOTI Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR R SARKAR	GA, ASSAM SC, GHC
9	WP(C)/29/2025	PARTHA SARATHI SHILL Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
10	WP(C)/58/2025 FIXED	SMTI. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS	GA, ASSAM

11	WITH WP(C)/2958/2022	SMT. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
12	WITH WP(C)/3045/2022	SURESH BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
13	WITH WP(C)/3047/2022	HARADEV DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
14	WP(C)/69/2025	ASSAM PLAINS TRIBES DEVELOPMENT CORPORATION EMPLOYEES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MS. P BORAH	DY.S.G.I. SC, WPT AND BC SC, FINANCE
15	WP(C)/70/2025	RATNA DEEP DAS AND 6 ORS Versus THE UNION OF INDIA AND 11 ORS	MD H R AHMED M BEGUM	DY.S.G.I.
16	WP(C)/74/2025	SUKMAN GURUNG Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
17	WP(C)/75/2025	NO. F/114808L EX RFN/COOK RANJIT KUMAR SINGH Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
18	WP(C)/76/2025	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL MS L DAS	GA, ASSAM
19	WP(C)/79/2025	EX-UIN 12160937 (T- (GD)) HEERA SINGH Versus THE UNION OF INDIA AND 9 ORS	MR A I TALUKDAR	DY.S.G.I.
20	WP(C)/98/2025	DR. SHAH ALOM MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
21	WP(C)/108/2025	RUMI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL	GA, ASSAM
22	WP(C)/110/2025	RAM SWAROOP JAISWAL Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	DY.S.G.I.
23	WP(C)/112/2025	MISS APARAJITA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
24	WP(C)/122/2025	CHANDAN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. T R SARMA P. BORAH MS. S PHUKAN NAYANMONI KALITA	SC, P H E
25	WP(C)/128/2025 CAVT. NO.00152/025,	MANIK GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P GOSWAMI MS N SAIKIA	MR. C CHAKRAVARTY MR H M R HOQUE MR B P SARMAH S J KALITA SR. GA, ASSAM FOR CAVEATOR
26	WP(C)/129/2025	KARABI SAIKIA AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S DOWERA MR. R SARMA MR. R K TALUKDAR MS. S MEDHI	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
27	WP(C)/132/2025	SRIKANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MS. D DEKA	SC, AG (A AND E) SC, P H E SC, FINANCE

ADMISSION

28	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
29	WP(C)/4564/2022 B/O	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH Versus UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
30	WP(C)/6407/2022 FIXED	DILIP KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MS P SARMA	SC, AG SR. GA, ASSAM
31	WP(C)/136/2023 B/O	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	MRS S BARUAH DY.S.G.I.
32	WP(C)/3822/2023 FIXED	NARAYAN CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
33	WP(C)/161/2024 FIXED	NASIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
34	WP(C)/1107/2024 FIXED	DILIP BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. S SAHU MR N BARUAH	SC, APDCL
35	WP(C)/2957/2024 FIXED	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
36	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
37	WP(C)/5959/2024 FIXED	KHANINDRA SUKLABAIIDYA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.
38	WP(C)/5966/2024 B/O	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H BETALA MR. K KASHYAP MS. J SAIKIA	GA, ASSAM SC, REVENUE
39	WP(C)/6320/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM SC, REVENUE
40	WP(C)/6445/2024 FIXED	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
	WITH			
41	WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
42	WP(C)/6811/2024 FIXED	MD. AINUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS. (H)	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
43	WP(C)/6903/2024 FIXED	KRISHNA BORA Versus THE UNION OF INDIA AND 5 ORS.	A K GOGOI MR. L N DIHINGIA	MS. B SARMA (C.G.C) DY.S.G.I.

ORDERS

44	WP(C)/3672/2015	SMTI. RINA KHOOND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
45	WP(C)/7145/2017	MINARUL ISLAM PRODHANI Versus THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.A T SIKDER MR.S ALIM	GA, ASSAM
46	WP(C)/6311/2018 FIXED	JALAL UDDIN Versus STATE ELECTION COMMISSION AND 2 ORS	MR. M K CHOUDHURY MRS. L N CHOUDHURY MR M H CHOUDHURY MS. M DEORI	GA, ASSAM SC, ELECTION COMMISSION.
47	Cont.Cas(C)/482/2024 FIXED	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
48	Cont.Cas(C)/487/2024 FIXED	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	MR. B GOGOI MR. D UPAMANYA MR M BHUYAN
49	I.A.(Civil)/2912/2024 FIXED in WP(C)/6682/2022 WITH WP(C)/6682/2022 WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS. M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS. M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. J PATOWARY MR. V A CHOWDHURY MR. J PATOWARY	GA, ASSAM GA, ASSAM GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/5635/2021	MD. HAJIJUR RAHMAN AND 81 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K MISHRA MR. B PRASAD MR S HOQUE	GA, ASSAM SC, REVENUE
2	WP(C)/6671/2024 FIXED	SRI RAJIB SHARMA Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
3	WP(C)/6753/2024 FIXED	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
4	WP(C)/6813/2024 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND THREE ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE
5	WP(C)/6822/2024 FIXED	MORJINA BEGUM Versus THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	WP(C)/6983/2024 FIXED	MS DNA AGROTECH PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
7	WP(C)/6991/2024	VIVIK CYLINDERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	SC, PWD ROAD GA, ASSAM
8	WP(C)/88/2025	ASHIMANANDA LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
9	WP(C)/92/2025	ALI AKBAR MIAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS G SWAMI	GA, ASSAM SC, REVENUE
10	WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.

11	WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
12	WP(C)/105/2025	NRIPEN MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	M TAMULI MR. J SINGH MR. K K HANDIQUE MRS V LAHON MS M BORA	GA, ASSAM
13	WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
14	WP(C)/114/2025	ANOWARUDDIN WAKF ESTATE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A I ALI H KULI	GA, ASSAM SC, REVENUE SC, PWD
15	WP(C)/115/2025	SAIKIA DEVELOPERS PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST DY.S.G.I. SC, CUSTOMS
16	WP(C)/126/2025 B/O	BODRUL ISLAM BARBHUIYA Versus THE STATE ELECTION COMMISSION AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, A S E C
17	WP(C)/130/2025	NAGAON DISTRICT BAR ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN MR. M I HUDA S AHMED S AHMED	GA, ASSAM SC, REVENUE
18	WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
19	WP(C)/135/2025	M/S KDG FOODS PVT LTD Versus RESERVE BANK OF INDIA AND 3 ORS	MR. S DUTTA MR. B SHARMA MR. H DAS	
- FOR ORDERS -				
20	MC/91/2024 WITH WP(C)/7995/2015 (D/O) in WP(C)/7995/2015	DIPENDRA ADHIKARI and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. T J MAHANTA GA, ASSAM GA, ASSAM MR. P P DUTTA SC, REVENUE
21	I.A.(Civil)/3841/2024 FIXED in WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
	WITH WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
22	I.A.(Civil)/4010/2024 in Cont.Cas(C)/510/2024	ANWARUL HAQUE LASKAR Versus NAZIM AHMED,	FAZLUZZAMAN MAZUMDER	SC, C.G.C.
	WITH Cont.Cas(C)/510/2024	ANWARUL HAQUE LASKAR Versus LEYAQAT ALI AAFAQUI	MR F Z MAZUMDER	MR D J DAS MS K PHUKAN ADDL. C G C
23	I.A.(Civil)/4022/2024 in Cont.Cas(C)/692/2023	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR. R Deka	
	WITH Cont.Cas(C)/692/2023	SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS	MR. R Deka S I AKAND	MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1)

24	WP(C)/5147/2024 FIXED	DHIRAJ MAZUMDAR AND 2 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, CO OP GA, ASSAM MR. M MORE (R-9,10) MS S DAS (R5-R7) MR. A BORPUZARI (R-9,10) R BHOWAL (R5-R7)
25	WP(C)/6146/2024 FIXED	PURNIMA BONGJANG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P P DUTTA MR. R ALI MS P SARMA MS. P P DAS	SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/6435/2024 FIXED	KAMALA BEGUM Versus RESERVE BANK OF INDIA AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN A BOTSULUM	
27	WP(C)/6666/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL	SC, FINANCE AND TAXATION
28	WP(C)/6792/2024	SMTI. RUPANJALI BORA Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR. L GOGOI MS. D GOGOI	GA, ASSAM
29	WP(C)/6885/2024 FIXED	JINNA HUSSIAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA MR. K K BORDOLOI	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
30	WP(C)/852/2020 FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
31	WP(C)/202/2021 FIXED	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
32	WP(C)/2519/2024	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
	WITH			
33	WP(C)/2543/2024	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
	WITH			
34	WP(C)/2544/2024	M/S VRIDHI IRON AND STEELS Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
	WITH			
35	WP(C)/2545/2024	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM

36	WITH WP(C)/2547/2024 FIXED	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION GA, ASSAM
37	WP(C)/3330/2024 FIXED	RANI TEA ESTATE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, REVENUE SC, PWD
38	WP(C)/3556/2024 FIXED	FUEL SOURCES (INDIA) PVT LTD Versus UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
39	WP(C)/3724/2024 B/O	MD. FAKHRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR. A K TALUKDAR (R-5,6) MR S ISLAM(R-5,6) SC, REVENUE
40	WP(C)/4571/2024	FAYJUL HOQUE BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
41	WP(C)/5936/2024 FIXED	SAMIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A I ALI H KULI	GA, ASSAM SC, REVENUE SC, PWD
42	WP(C)/6137/2024 FIXED	M/S MANGALAM TRADERS Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR A K MAHESWARI MR A K MAHESWARI	MR. S K MEDHI (SC,AG) MR. B K SEN SC, PNB MR. P K SEN
43	WP(C)/6503/2024 FIXED	JAKIR HUSSAIN AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	SC, P AND R.D. GA, ASSAM
44	WP(C)/6523/2024 FIXED	BALWAN SINGH @ SRI BALWAN BHAMA Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM
45	WP(C)/6851/2024 FIXED	SRI ANAL KUMAR SARMAH Versus UNION OF INDIA AND ORS	MR. R S MISHRA MS M NIROLA MR. R K MAHANTA	SC, GST DY.S.G.I.
46	WP(C)/6982/2024 FIXED	MOTIUR RAHMAN AND 280 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE SC, ELECTION COMMISSION.
47	WITH WP(C)/6397/2024	MAMTAJ BEGUM AND 101 ORS Versus THE STATE OF ASSAM AND 4 ORS	F K R AHMED MR. N I KHAN	GA, ASSAM MRS P BARUA (R-2) SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
48	WP(C)/7439/2023 CAVT. NO.13012/023, FIXED	KHAIRUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR S BORTHAKUR MS. P BORAH	SC, CO OP MR. M K HUSSAIN (FOR CAVEATOR) MRS. S Y AHMED (FOR CAVEATOR) MR K U AHMED (FOR CAVEATOR) MS. F H AHMED (FOR CAVEATOR) MR. M ALOM (FOR CAVEATOR) MD A RAHMAN (FOR CAVEATOR)
49	Arb.P./5/2024 FIXED	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
50	Arb.P./18/2024 FIXED	M/S B. B. ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS.	PETITIONER IN PERSON	MRS. R DEVI DY.S.G.I.

51	WP(C)/1563/2024 FIXED	IKBAL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR. P PATHAK (R-6) MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH GA, ASSAM
52	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	MR F Z MAZUMDER
53	WP(C)/3758/2024 FIXED	PRAMOD KUMAR SHARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 7 ORS	MR G N SAHEWALLA MR. V K CHOPRA MR J CHOPRA MS. H TALUKDAR	MR D CHOUDHURY (r-4,5,6) MR M CHOUDHURY (r-4,5,6) MR P J DAS (r-4,5,6) SC, GMC
54	WP(C)/5760/2024 FIXED	JVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	MR. B PURKAYASTHA(R-6) MS. M BARMAN DY.S.G.I. J.P. BARUAH (R-6) SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,10th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./58/2025	PARESH KALTA @ DHAN Versus THE STATE OF ASSAM	MR. M KALITA MS B.G. BARUAH MS K GURUNG	PP, ASSAM
2	Bail Appln./66/2025	BHABENDRA NATH KALITA @ BHABEN KALITA Versus THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM
3	Bail Appln./67/2025	RAICH UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
4	Bail Appln./71/2025	GULJAR HOSSEN SK @ GULZAR HUSSAIN SK Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
5	Bail Appln./77/2025	SANTANU HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MS. S K NARGIS MS. SUDAKSHINA K. MS S BEGUM MS N SULTANA	PP, ASSAM
6	Bail Appln./80/2025	DIGANTA DEKA Versus THE STATE OF ASSAM	MR. R K NATH MR. K SINGHA	PP, ASSAM
7	Bail Appln./82/2025	ROHIT BHOWMICK Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM
MOTION				
8	Crl.Rev.P./397/2024 B/O	SMTI. MINA BORA @ BORAH Versus SRI PURNA BORA AND 4 ORS.	MR. J K GOSWAMI MR. J BARMAN	
9	Crl.Pet./1548/2024 B/O	SARFARAJ AHMED Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA	PP, ASSAM
10	Crl.Pet./1554/2024 B/O	SARLONGKI INGTI AND 3 ORS. Versus TSTATE OF ASSAM AND 2 ORS.	MR. M SARANIA MR. P P GOGOI MR A SARANIA	PP, ASSAM

11	AB/3411/2024 FIXED	MADHAB SAHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	PP, ASSAM
12	Crl.Pet./26/2025	ALAKESH BARUAH @ ALAKESH CH BARUAH @ ALOKESH CHANDRA BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
13	Crl.Pet./27/2025	KAMRUL HASSAN AHMED Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
14	Crl.Pet./28/2025	MD. NUR MAHAMMAD @ NUR MUHAMMAD Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
15	Crl.Pet./29/2025	DR. PRANJAL DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
16	Crl.Pet./30/2025	JAY PRAKASH BERNEWAL Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
17	Crl.Pet./31/2025	LITAN GHOSH Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
18	Crl.Pet./32/2025	CHAN MIA Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
19	Crl.Pet./33/2025	SHAHAB UDDIN AND ANR Versus MOULANA GAJIUR RAHMAN	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	
20	AB/67/2025	SIDDIQUE ALI AND ORS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
21	AB/68/2025	RASULUDDIN @ ROSULDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
22	AB/71/2025	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
ADMISSION				
23	Crl.A./7/2025	SATYENDRA KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/12/2025 in Crl.A./7/2025	SATYENDRA KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
24	Crl.A./9/2025	BADAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ANR	MRS. S ROY MS. U ROY	PP, ASSAM
25	Crl.A./10/2025	ABDUS SAMAD DEWAN Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR A TEWARI MR T THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/14/2025 in Crl.A./10/2025	ABDUS SAMAD DEWAN Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MR A TEWARI MR T THAKURIA	PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./3493/2024 FIXED	PANKAJ GOGOI Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
27	Bail Appln./3697/2024 FIXED	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
28	Bail Appln./3743/2024 WITH SCANNED LCR, WITH OFFICE NOTE	ABID JOYNALUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
29	Bail Appln./3883/2024 FIXED	CHANDAN DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
WITH				
30	Bail Appln./3645/2024	MOINUL HAQUE Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
31	Bail Appln./3906/2024 FIXED	NAJRUL ISLAM @ NOZIRUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
32	Bail Appln./3910/2024 FIXED	MD JAHIR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
33	Bail Appln./3913/2024 FIXED	PRASANTA SAIKIA Versus THE ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
34	Bail Appln./3948/2024 FIXED	GOLENA BEGUM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
35	Bail Appln./3973/2024 FIXED	RATUL KUMAR DEKA Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR I HUSSAIN	PP, ASSAM
36	Bail Appln./3978/2024 FIXED	ABDUL KADER Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	Bail Appln./7/2025 FIXED	ZIAUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S HAQUE MD IMRAN	PP, ASSAM
38	Bail Appln./18/2025 FIXED	SIRAJUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM

BAIL HEARING

39	AB/1656/2024 FIXED	JALAL UDDIN @ JALAL UDDIN CHOUDHURY AND 8 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	MR W R MEDHI (INFORMANT) MR P TALUKDAR (INFORMANT) PP, ASSAM
40	AB/2426/2024 FIXED	SUSIL GOUR @ SUSHIL GOURH Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
41	AB/2887/2024 FIXED	SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

42	AB/2998/2024 FIXED	AVINASH CH UPADHYAY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
43	AB/3100/2024 FIXED	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
44	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
45	AB/3192/2024 FIXED	ABDUL MALEK AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. N ISLAM R KHA	MR. J AHMED (INFORMANT) MR Z RAHMAN(INFORMANT) PP, ASSAM
46	AB/3218/2024 FIXED	DIPAK PATOWARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
47	AB/3289/2024 FIXED	ATAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
48	AB/3291/2024 FIXED	ABDUL KALAM @ KALAM ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
49	AB/3296/2024 FIXED	SOLEBHAN BEWA Versus THE STATE OF ASSAM	MD. S ISLAM MS M DAS MR. M DEKA	PP, ASSAM
50	AB/3390/2024 FIXED	NURUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
51	AB/3399/2024 FIXED	ZOHIRUL ISLAM SARKAR @ JOHIRUL ISLAM SARKAR Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MS. S NAZNEEN R ISLAM	PP, ASSAM
52	AB/3402/2024 FIXED	KAMALA KANTA BARMAN Versus THE STATE OF ASSAM	MR G CHAMUAH	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) MS A BORAH(INFORMANT) PP, ASSAM
53	AB/3420/2024 FIXED	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM

ORDERS

54	I.A.(CrI.)/895/2024 WITH LCR 6 FILES, WITH OFFICE NOTE, B/O in CrI.A./307/2024 WITH CrI.A./307/2024	SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	MR D K BHATTACHARYYA, AMICUS CURIAE(R-2) PP, ASSAM
		SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA	MR D K BHATTACHARYYA, AMICUS CURIAE (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3878/2024 FIXED	SAIP UDDIN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
MOTION				
2	CRP(IO)/6/2025	GARGESWAR DAS Versus PURANDAR DAS AND ANR	MR. B HALDAR MS S. BASAK	
3	CRP(IO)/7/2025	BISWAJIT SAIKIA @ MEDINI MOHAN SAIKIA Versus DEBOJIT SAIKIA @ INDRA MOHAN SAIKIA	MR. R GOSWAMI MS N DEVI S. B. GOSWAMI MS. U BHATTACHARYYA	
4	CRP(IO)/8/2025	SUBHAS PEGU Versus JYOTISMAN SAIKIA AND 2 ORS	MR SISHIR DUTTA MS K BORAH MR S DUTTA MR. SIDHANT DUTTA	
5	CRP(IO)/9/2025	KHYA CHANGRANG Versus STATE BANK OF INDIA	MR. S SAHU MS A ROY	
6	CRP(IO)/10/2025	BIJAY BHARALI AND 3 ORS Versus KHAIRUL HUSSIAN AND 2 ORS	MR. A K JAIN MR. H GOSWAMI	
ADMISSION				
7	FAO/90/2024 FIXED	NIRANJAN BORO AND 2 ORS Versus KAMAL JODHANI AND 10 ORS	MR K BHATTA MR D GOSWAMI MR S AFRIDI	
8	MACApp./652/2024 FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus ANJALI PATGIRI AND 6 ORS	MR T KALITA MR. A KAKATI	MR. R GOSWAMI
9	MACApp./655/2024	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI MR. R SHARMA	MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH I.A.(Civil)/4078/2024 in MACApp./655/2024	THE ORIENTAL INSURANCE CO. LTD . Versus MAJIBUR RAHMAN AND4 ORS . A	MR. S K GOSWAMI MR. R SHARMA	MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)

10	MACApp./656/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI MR. R SHARMA	MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH I.A.(Civil)/4081/2024 in MACApp./656/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI MR. R SHARMA	MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
11	WP(C)/2636/2024 FIXED	KHAGENDRA DAS Versus STATE OF ASSAM AND 6 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. D DEKA MS. D DEKA MR B S DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
12	WP(C)/3310/2024 FIXED	DHIRU BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU DR. R SARMAH(R-3,5) MS P SAHA(R-3,5)
13	MACApp./8/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus MAINU TURI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/52/2025 in MACApp./8/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus MAINU TURI AND 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./9/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD. Versus RITA BISWAS @ RITA DAS AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/70/2025 in MACApp./9/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus RITA BISWAS @ RITA DAS AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MACApp./10/2025 CAVT. NO.10932/024,	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus DIPA LAHON AND 3 ORS	MR. M DUTTA L DEKA	MR. A K GUPTA MR. R K MAHANTA FOR CAVEATOR
	WITH I.A.(Civil)/73/2025 in MACApp./10/2025	M/S UNITED INDIA INSURANCE COMPANY LTD Versus DIPA LAHON AND 3 ORS	MR. M DUTTA L DEKA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
16	RSA/221/2024	HARIS ALI @ HARIS UDDIN Versus ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS(Deceased)	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
	WITH I.A.(Civil)/701/2022 in RSA/221/2024	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN Versus ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
		ORDERS		
17	Review.Pet./97/2018 in RSA/73/2013 (D/O), WITH LCR, WITH OFFICE NOTE	ON THE DEATH OF BAJRANGLAL MODI HIS LEGAL HEIR SMT PREM LOTA MODI Versus SRI RAJ KUMAR MODI AND 3 ORS	MR G KHANDELIA MR. B PRASAD	MR G N SAHEWALLA MR. P DEKA MR. A SAHEWALLA MR. M SAHEWALLA
18	I.A.(Civil)/1891/2020 in RSA/101/2008 (D/O), FIXED in RSA/101/2008	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	

	WITH I.A.(Civil)/1892/2020	UMESH CH. PATHAK Versus SANTOSH BASAK AND 4 ORS	MR. B C DAS MR. U DUTTA	
19	Tr.P.(C)/93/2023	HIMAKSHI CHOUDHURY Versus BHRIGUJIT CHOUDHURY (SONTI)	MR. B CHETRI MR. U DAS MR VINOD BASFOR	MRS. K DEKA MR. S U AHMED MR. S P CHITTAWAT MR A HAWARI
20	CRP(IO)/94/2023	HIRANYA PROVA AIDEO Versus DURGA DAS BANERJEE AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S SANCHETI (R-6, 7, 8, 9, 13) MR. A SANCHETI (R-6, 7, 8, 9, 13) MR. R C SANCHETI (R-6, 7, 8, 9, 13)
21	Cont.Cas(C)/611/2023 FIXED	SMT. KHUSAL KUMARI BHUYAN Versus MAMATA HOJAI	MR. N ISLAM M KHATUN	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
22	I.A.(Civil)/2308/2023 B/O in MACApp./9266/2023	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. K K BHATTA (r-1)
	WITH MACApp./9266/2023 (Filing Number)	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS. B	MR H DAS	
	WITH I.A.(Civil)/3320/2023	BIPUL RABHA, Versus NEW INDIA ASSURANCE CO. LTD.	MR H DAS	
23	Tr.P.(C)/85/2024 FIXED	ABHIJIT CHAKRABORTY Versus TUTUMANI GOSWAMI	MR. S SAHU MS A ROY S SHAHI	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA
24	Review.Pet./211/2024 in CRP(IO)/212/2024 (D/O)	SHREE PRAKASH SINGH Versus TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	
25	CRP(IO)/225/2024 B/O	PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
	WITH I.A.(Civil)/2350/2024 in CRP(IO)/225/2024	RAJ KUMAR SINGH AND 2 ORS Versus PAYMACHAUBI DEVI	MR. A ROSHID	MR. J LASKAR
26	CRP(IO)/227/2024 FIXED	NIBARAN CH NATH AND ANR Versus SASHANKA NATH AND 10 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM MR. J LASKAR (R-1 TO 7) SC, PWD
27	CRP(IO)/273/2024 FIXED	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS
	WITH I.A.(Civil)/3224/2024 in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS Versus MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
28	CRP(IO)/468/2024 B/O	LAKHESWAR KUMAR Versus KUMUD KUMAR AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA P. NATH	MR D GOSWAMI A SARMA MR S AFRIDI
29	CRP(IO)/505/2024 FIXED	PRAN PRATIM CHALIHA Versus NABA PRATIM CHALIHA AND ANR	MR. M KALITA MR. S BANIK	
30	I.A.(Civil)/1014/2024 FIXED in LA.App./2670/2024	M/S INDIAN OIL CORPORATION LTD. Versus HABIB ALI AND ANR.	MR. N DEKA MR. M GOGOI	GA, ASSAM

	WITH LA.App./2670/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
	WITH I.A.(Civil)/2672/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
	WITH I.A.(Civil)/3860/2024 (Filing Number)	M/S INDIAN OIL CORPORATION LTD Versus HABIB ALI AND ANR A	MR. N DEKA	
31	WP(C)/2427/2024	SHEIKH ABDULLAH Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
32	I.A.(Civil)/60/2025 in MACApp./13767/2024	M/S LIBERTY GENERAL INSURANCE COMPANY LTD. Versus NIRANJAN SONOWAL AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./13767/2024 (Filing Number)	M/S LIBERTY GENERAL INSURANCE COMPANY LTD Versus NIRANJAN SONOWAL AND 2 ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/13768/2024 (Filing Number)	M/S LIBERTY GENERAL INSURANCE COMPANY LTD Versus NIRANJAN SONOWAL AND 2 ORS	MR. R GOSWAMI	
33	I.A.(Civil)/62/2025 in MACApp./15817/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus BISNO BHANU SINHA @ BISNO BHANU SINHA AND 6 ORS	MR S DUTTA MS. M CHOUDHURY	
	WITH MACApp./15817/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus BISNO BHANU SINHA @ BISNO BHANU SINHA AND 6 ORS	MS. M CHOUDHURY	
	WITH I.A.(Civil)/15820/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus BISNO BHANU SINHA @ BISNO BHANU SINHA AND 6 ORS	MS. M CHOUDHURY	
	WITH I.A.(Civil)/17/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus BISNO BHANU SINHA @ BISNO BHANU SINHA AND 6 ORS	MS. M CHOUDHURY	
34	I.A.(Civil)/67/2025 in MACApp./15611/2023	AZIZUR RAHMAN Versus BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS.	K U AHMED MR. M HOSSAIN MR J HUSSAIN	
	WITH MACApp./15611/2023 (Filing Number)	AZIZUR RAHMAN Versus BRANCH MANAGER AND 2 ORS. F	MR. M HOSSAIN	
		HEARING		
35	MFA/63/2015 WITH LCR, FIXED	THE UNION OF INDIA and ANR Versus M/S BAJAJ HINDUSTHAN LTD	MS.M CHATTERJEE MS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA

Versus
SMTI PONITA THAOSAN AND 6 ORS

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
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21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1174/2024	M/S J K ENGINEERING AND AGRO SERVICE Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, AGRI. DEPARTMENT
2	WP(C)/5824/2024 FIXED	BISHWAJIT CHANDA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM
3	WP(C)/6584/2024 FIXED	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, K A A C
4	WP(C)/6761/2024 FIXED	SUDIP KUMAR ROY Versus THE STATE OF ASSAM AND 05 ORS.	MS. S BORO MR B PAUL	SC, HEALTH
5	WP(C)/71/2025	SUBRATA SEN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC, BTC
6	WP(C)/72/2025	SMTI. SARITA SARMAH AND ANR. Versus STATE OF ASSAM AND 4 ORS.	DR P C MAZUMDAR MR B SARMAH MR T MAZUMDAR	GA, ASSAM SC, REVENUE SC, PCB
7	WP(C)/80/2025	ABUL KASHEM MIAH Versus THE STATE OF ASSAM AND 4 ORS.	M. HOSSAIN MR. ABU LAISE	SC, PWD SC, FINANCE DEPTT.
8	WP(C)/94/2025	RUPA PAUL Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN	GA, ASSAM SC, BTC
9	WP(C)/100/2025	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMAH	SC, PWD ROAD
10	WP(C)/106/2025	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM
11	WP(C)/107/2025	JIYAUR PASA Versus THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN K BORO MS C BURAGOHAIN	SC, PWD SC, FINANCE SC, FOREST

12	WP(C)/116/2025 CAVT. NO.12032/024,	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM MR G BHARADWAJ (FOR CAVEATOR) MR B DEORI (FOR CAVEATOR) SC, J M B SC, P AND R.D.
13	WP(C)/124/2025	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
14	WP(C)/133/2025	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, FISHERY
ORDER NO STEPS				
15	I.A.(Civil)/1390/2022 WITH WP(C)/7053/2019 (D/O) in WP(C)/7053/2019	HASEN ALI AND 5 ORS. Versus SAHIDUL ISLAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN A. N. H PHOM	
ADMISSION				
16	WP(C)/7204/2017 FIXED	MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS.	MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI	MR. K SINGHA MR. K M MAHANTA
17	WP(C)/7545/2018	BIMAN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTHARI MR. D K KOTHARI MR A D CHOUDHURY MR. B DEKA MR P DAS MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR P PRAWAR MR Y KOTHARI	GA, ASSAM
18	WP(C)/8737/2018 FIXED	ZAHID AHMED Versus THE UNION OF INDIA AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. U SARMA	MR. S. DUTTA (R2,R3,R4) ASSTT.S.G.I.
19	WP(C)/8851/2018 FIXED	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3)
20	WP(C)/2600/2019 B/O	UCO BANK Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	Mukesh Sharma	SC, APDCL
21	WP(C)/319/2021 FIXED	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
22	WP(C)/3671/2021 FIXED	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
23	WP(C)/1962/2023	DHAN BORO Versus THE UNION OF INDIA AND 4 ORS	MR P KATAKI MR U S BORGHAIN MRS R BEGUM MRS. M D BORUAH	MR. M DUTTA (r-4) MS S DEV (r-4) MS. M D BORAH (R-5) MS N RAI (r-4) DY.S.G.I. SC, TRANSPORT SC, NCB
24	WP(C)/2520/2023 FIXED	BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE SC, GMC

25	WP(C)/3641/2023 FIXED	M/S SHIMMER ENTERPRISE Versus THE CENTRAL INSTITUTE OF TECHNOLOGY AND 4 ORS	MR. U DAS MS. R NEWAR	DY.S.G.I.
26	WP(C)/3723/2023 FIXED	ALL DARRANG DISTRICT MAIMAL DEVELOPMENT ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC
27	WP(C)/5777/2023 FIXED	INDIRA RONGPHARPI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C
28	WP(C)/6752/2023 FIXED	LONGKIRI TERANG AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, K A A C
29	WP(C)/3263/2024 FIXED	SWAPAN KR RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
30	WP(C)/5772/2024 B/O	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
31	WP(C)/5940/2024 FIXED	SUNIL DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM SC, BTC SC, REVENUE
32	WP(C)/6199/2024 FIXED	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
ORDERS				
33	WP(C)/3544/2018	RAJU ROY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY MS. K BARPUJARI	GA, ASSAM MR D DEKA (R5) MR S A HUSSAIN (R5) MR N J KUMAR (R5)
34	WP(C)/973/2020	APARAJIT LAL MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM MR. S HAZARIKA (R7) MS N DUTTA MR P K BASU MS M HAZARIKA (R7)
35	WP(C)/4262/2020	ABDUL MUNIM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K TALUKDAR MR. S ISLAM	SC, PNRD GA, ASSAM SC, REVENUE
WITH				
36	WP(C)/1515/2020	ABDUL MALIK AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. A U CHOUDHURY MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM	SC, PNRD GA, ASSAM SC, REVENUE
WITH				
I.A.(Civil)/1459/2020 in WP(C)/1515/2020		ABDUL MALIK AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K TALUKDAR MR. A K TALUKDAR	SC, PNRD GA, ASSAM
37	Cont.Cas(C)/454/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-1,2) MS. R B BORA (r-1,2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
38	Cont.Cas(C)/480/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. U K NAIR MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R1) MS. R B BORA (r-2) MR. S BORA (R1) MR. R K MUSHAHARY (R-2)

39	Cont.Cas(C)/746/2023	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGOHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
40	WP(C)/6162/2023 FIXED	UPEN CHANDRA KUMAR Versus THE UNION OF INDIA AND 11 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM MR. D BHATTACHARJEE (R-9,10,11) MR. S S ROY (r-1) MR. S D ROY (R-9,10,11) DY.S.G.I. SC, REVENUE
41	MC/83/2024 IN WP(C)/3413/2018 (D/O) in WP(C)/3413/2018	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
42	Cont.Cas(C)/266/2024 FIXED	MS BORTHAKUR AND ASSOCIATES Versus MEGHA NIDHI DAHAL IAS	MR. R GOSWAMI	MR. D SAIKIA MR. S BORA
43	Cont.Cas(C)/651/2024	EASTERN ENVO PROJECT Versus MONALISA GOSWAMI AND ANR	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. B GOGOI (R2) MR. D UPAMANYA (R2) MR M BHUYAN (R2)
44	I.A.(Civil)/2856/2024 WITH REPORT, WITH SAO/11/2016 (D/O), FIXED in SAO/11/2016	SURESH BORA Versus ON THE DEATH OF BIBHU BHARALI, HIS LEGAL HEIRS AND ORS.	MR. R BORPUJARI	MR G BHARADWAJ
45	I.A.(Civil)/3892/2024 in WP(C)/4066/2023	THE SECRETARY CUM PROVIDENT FUND COMMISSIONER Versus THE STATE OF THE STATE OF ASSAM AND 3 ORS ASSAM AND 3 ORS	G. GOSWAMI	GA, ASSAM
	WITH WP(C)/4066/2023	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	MR. N C DAS (R-2,3,4) GA, ASSAM MR. A DAS (R-2,3,4) MS. M DEVI (R-2,3,4) MR. K KAKATI (R-2,3,4)
46	I.A.(Civil)/3915/2024 WITH WP(C)/3728/2017 (D/O) in WP(C)/3728/2017	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR. A M BARBHUIYA S. M. ZINNA	SC, WATER RESOURCE SC, WATER RESOURCE
	WITH MC/86/2024	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR. A M BARBHUIYA S. M. ZINNA	SC, WATER RESOURCE SC, WATER RESOURCE
47	I.A.(Civil)/4015/2024 in WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. B BORAH MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
	WITH WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
48	WP(C)/5324/2024 FIXED	RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM MRS P BARUA (R2-R5) G TALUKDAR (R-2 TO 5) MR M KALITA (R2-R5)

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./324/2019 FIXED	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	WITH I.A.(Crl.)/639/2019 in Crl.Rev.P./324/2019	SANJAY KUMAR BARUAH Versus M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)
2	Crl.Pet./475/2019 WITH LCR 1 FILE (SCANNED), FIXED	JUGAL JYOTI BARUAH Versus GAUTAM DAS AND ANR.	MR S P DAS	MR. P BORAH MRS K M SAIKIA PP, ASSAM
ORDERS				
3	I.A.(Civil)/3763/2024 IN WP(C)/7777/2022 (D/O) in WP(C)/7777/2022	JAY CHARAN DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
HEARING				
4	Crl.Rev.P./387/2009 WITH LCR 3 FILE, WITH PAPER BOOK, FIXED	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
5	Crl.Pet./473/2012 WITH LCR 2 FILES, FIXED	GEETA ROY Versus THE STATE OF ASSAM AND ANR	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM

6	Crl.Rev.P./361/2013 WITH LCR 2 FILES, FIXED	NURUL HAQUE MOZUMDER Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR.I A HAZARIKA MR. E AHMED MR.N I KHAN MR.R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
7	Crl.A./116/2014 WITH OFFICE NOTE, WITH LCR 15 FILES (2 BUNDLE), FIXED	SMTI GITUMONI DAS, Versus THE STATE CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS, AMICUS CURIAE MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORA MR.U CHAMUAH	SC, CBI
8	WITH Crl.A./97/2014	MITALI GOSWAMI KALITA Versus CENTRAL BUREAU OF INVESTIGATION	MR.A M BORA MR A KALITA, AMICUS CURIAE MR.D GOGOI MRK K DAS MS.P BHUYAN MS.C CHOUDHURY	MR.P N CHOUDHURY SC, CBI
9	WITH Crl.A./104/2014	MUKUL KALITA Versus CENTRAL BUREAU OF INVSTIGATION CBI	MR. A DHAR, AMICUS CURIAE MR.D DAS MR.K SARMA MR.A HUSSAIN MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	SC, CBI
10	WITH Crl.A./124/2014	MADAN GOPAL SAHA and 3 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. B SARMA, AMICUS CURIAE MS.N THAPA MR.B SINHA	SC, CBI
11	WITH Crl.A./166/2014	PRANAB DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR.K DAS MR A AHMED, AMICUS CURIAE MR.B NEOG MR. V A CHOWDHURY MS P DASGUPTA	SC, CBI
12	Crl.A./212/2014 WITH LCR 7 FILES (1 BUNDLE), WITH OFFICE NOTE, FIXED	SANKAR SHARMA and ANR. Versus STATE OF ASSAM and ANR,	MS. S NAZNEEN(P-1,2) MR. N MAHAJAN MR. J ISLAM (P-1,2) MR.R D LAL MR.M PANDIT	PP, ASSAM
13	WITH Crl.A./176/2014	ZAKIR HUSSAIN Versus THE STATE OF ASSAM and ANR.	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM MR.M P SARMA MS.B M CHETRI
14	WITH Crl.A./198/2014	PRANJAL DAS Versus STATE OF ASSAM and ANR.	MR.Z ALAM MR.T DEURI MR.N D SARMA MR.E U AHMED MRT BIDYUT BIKASH	PP, ASSAM MS.B M CHETRI MR.M P SARMA
15	WITH Crl.A./209/2014	ARUP DAS Versus STATE OF ASSAM and ANR,	MR.S DAS MSP DEKA MR.J ALI MS.K DAS MR.S I ALI	PP, ASSAM MR.M P SARMA MS.B M CHETRI
16	Crl.Pet./728/2017 WITH LCR 5 FILES, FIXED	ABDUR RAKIB ANSARI and ANR. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED

17	WITH Crl.Pet./217/2016	ABDUR RAKIB ANSARI Versus ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
18	WITH Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
19	WITH Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. Versus ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN
20	CRL.A(J)/42/2019 6 Y 8 M 2 D :WITH LCR 5 FILES, FIXED	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025
7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1364/2024	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
WITH				
2	Bail Appln./3871/2024	MD DILBAR KHAN Versus THE STATE OF ASSAM	N NEOG L BANIK MR. S KAUR	PP, ASSAM
MOTION (BA)				
3	Bail Appln./70/2025	BEGUM ASMA AHMED@ ASMA BEGUM, Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS	PP, ASSAM
MOTION				
4	Crl.Pet./1366/2024 FIXED	DEBOTTAM ROY Versus THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MR. D GOGOI, SC, EXCISE DEPTT. PP, ASSAM
5	Crl.Pet./1488/2024 FIXED	PRAKASH AGARWALA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
6	Crl.Rev.P./6/2025	PERPETUAL SANKLY Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
7	Crl.Pet./34/2025	AFZALUR RAHMAN @ AFZAL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
8	Crl.Pet./35/2025	SHINE ENTERPRISE Versus FUTURISTIC INDUSTRIAL DEVELOPMENT BUREAU (FIDB)	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	

9	Crl.Pet./36/2025	MD. JAHANUR AHMED @ JAHNUR AHMED Versus THE STATE OF ASSAM AND ANR	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
ADMISSION				
10	Crl.Pet./599/2024 PART-HEARD, WITH LCR 1 FILE , FIXED	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	MR D TALUKDAR (R-2) MR P CHOUDHURY(R-2) MR H K NATH(R-2) PP, ASSAM
11	Crl.Rev.P./345/2023 WITH LCR 1 FILE (SCANNED) , FIXED	BHABEN KUMAR Versus RINTI DEKA	MR Z KAMAR MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
WITH				
12	Crl.Rev.P./167/2024	RINTI DEKA Versus MR. BHABEN KUMAR	MS. B BHUYAN	
13	Crl.Rev.P./371/2023 WITH LCR 5 FILES (SCANNED), FIXED	MOHIBUL HOQUE @ MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	MR. R ISLAM (R-2) MR. J I MONDAL (R-2)
14	Crl.Pet./1178/2023 WITH LCR 1 FILE (SCANNED) , FIXED	SUKIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. N H LASKAR (R-2) PP, ASSAM
15	Crl.Rev.P./213/2024 FIXED	SMT. NISHA PODDAR Versus THE STATE OF ASSAM AND ANR	MR. M L PANDIA	MR. M K SHARMA (R-2) MR A MOHAMMAD (R-2) PP, ASSAM
16	Crl.Pet./1056/2024 WITH LCR 1 FILE (SCANNED) , FIXED	LOVELY DEBROY Versus THE STATE OF ASSAM AND ANR	MR F Z MAZUMDER	MR. J M A CHOUDHURY(R-2) PP, ASSAM L TUBIN (R-2) MR. L P BORAH (R-2)
17	Crl.Pet./1245/2024 WITH LCR 1 FILE (SCANNED) , FIXED	JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
18	Crl.Pet./1428/2024 FIXED	SAMIR TALUKDAR @ SAMIR UDDIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./1421/2024 WITH SCANNED LCR, FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
20	Bail Appln./3633/2024 WITH SCANNED LCR, FIXED	RAJU BRAHMA Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
21	Bail Appln./3642/2024 WITH SCANNED LCR, FIXED	RUBEL AHMED Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
22	Bail Appln./3963/2024 FIXED	DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
ORDERS				
23	Crl.Pet./1500/2019 WITH LCR 2 FILES	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL MR. B CHAKRAVARTY	PP, ASSAM
WITH				
	I.A.(Crl.)/2/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM
WITH				
	I.A.(Crl.)/120/2020 in Crl.Pet./1500/2019	MAJOR (NOW LT. COL.) Z A KHAN Versus THE STATE OF ASSAM AND ANR	MR. S C KEYAL	PP, ASSAM

24	I.A.(CrI.)/43/2021 WITH LCR 4 FILES, P.B. -1, B/O in CrI.A./20/2021 WITH CrI.A./20/2021	KABIR ALI Versus THE STATE OF ASSAM.	MR. M AHMED MR N AHMED MR G P CHETIA	PP, ASSAM
25	I.A.(CrI.)/213/2023 WITH LCR 1 FILE (SCANNED), WITH OFFICE NOTE , B/O in CrI.A./93/2023 WITH CrI.A./93/2023	KABIR ALI Versus THE STATE OF ASSAM. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MR N AHMED MR G P CHETIA MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM PP, ASSAM
26	I.A.(CrI.)/908/2023 WITH LCR 3 FILES, WITH OFFICE NOTE, B/O in CrI.A./360/2023 WITH CrI.A./360/2023	MOTIOR RAHMAN Versus THE STATE OF ASSAM AND ANR. HOSEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM MR R ISLAM	MR K P PATHAK PP, ASSAM MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
27	Crl.Pet./121/2024 WITH LCR 1 FILE (SCANNED)	HOSEN ALI Versus THE STATE OF ASSAM AND ANR BASANTA DEV NATH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR R ISLAM MR SARFRAZ NAWAZ MS A HUSSAIN MS. N CHAKRABORTY MR. FIRUZ KHAN MR. ABHIJIT MENA MS M R ROY Q. KIBA K. SUMI MS LITO AWOMI	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM PP, ASSAM
28	Crl.Pet./594/2024 WITH LCR 2 FILES (SCANNED)	SHAJAHAN AKAND Versus THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
29	Crl.Pet./762/2024 WITH LCR 1 FILE (SCANNED)	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
30	I.A.(CrI.)/989/2024 in CrI.Rev.P./8484/2024 WITH CrI.Rev.P./8484/2024 (Filing Number)	SRI PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR PRADIP SARKAR Versus THE STATE OF ASSAM AND ANR (G)	MR. K D CHETRI MR. P BAJAJ MR. N K MURRY	MR. R DEV (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	WP(C)/6781/2024 AT 2:00 P.M.	IKBAL AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR D S DEKA GA, ASSAM SC, FOREST
ADMISSION			
2	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
3	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU SC, HIGHER EDU SC, BTC SC, BODOLAND UNIVERSITY SC, FINANCE DEPTT. K.K.DEY, SC, BODOLAND UNIVERSITY
4	WP(C)/4762/2019 FIXED	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MR. N BORUAH GA, ASSAM MR R DHAR SC, PWD
5	WP(C)/200/2021	BELONPARA ME SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS SC, SSA MR. H P NEOG SC, ELEM. EDU GA, ASSAM
6	WP(C)/269/2021	ALISHA GOGOI LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MR. B GOGOI GA, ASSAM SC, AHSEC SC, SEC. EDU. SC, CBSE
7	WP(C)/801/2021	MD. SEKENDER ALI AND 24 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS SC, ELEM. EDU SC, FINANCE
8	WP(C)/2710/2021	DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA SC, HIGHER EDU MR B CHANDA (r-3,4)
9	WP(C)/2729/2021	DEVI PRASAD GHIMIRE Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR SC, ELEM. EDU SC, BTC SC, FINANCE

10	WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
	WITH			
11	WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH			
12	WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH			
13	WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
	WITH			
14	WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
15	WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	WITH			
	I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
16	WP(C)/4748/2021	ASSAM HIGH SCHOOL TEACHERS ASSOCIATION, AND ANR Versus THE STATE OF ASSAM , AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. T N SRINIVASAN	SC, AG SC, SEC. EDU. SC, FINANCE DEPTT.
17	WP(C)/4774/2021	MUKESH KR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WP(C)/7105/2021	MD. FAJAL UDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM M R Sharma	MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ MR. M SARMA (r-7) MS. ANASUYA C SC, SEC. EDU.
19	WP(C)/5459/2022	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS	MR. S Ali MR K DAS	
20	WP(C)/6929/2022	BHAGYA DEKA @ BHAGYA DEKA DAS @ BHAGYA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORUAH MS B SAIKIA	SC, IRRIGATION GA, ASSAM SC, AG SC, PWD SC, FINANCE
21	WP(C)/325/2023	NEERAJ SANGA Versus THE PUNJAB AND SINDH BANK AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. S K SINGHA (R-1 TO 4) MR A BHARALI (R-1 TO 4)) MS S CHAKRABORTY
22	WP(C)/410/2023	DIGENDRA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR . B MALAKAR	GA, ASSAM
23	WP(C)/491/2023	DIBYAJYOTI DANGARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	GA, ASSAM

24	WP(C)/747/2023	DEBAJIT SAIKIA @ DABAJIT KUMAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	SC, AGRI. DEPARTMENT SC, ASSAM AGRICULTURALUNIVERSITY
25	WP(C)/1964/2023	BHASKAR MEDHI Versus THE UNION OF INDIA AND 5 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. P S BHATTACHARYYA (C.G.C., R1-R6) MR. J LASKAR (R-5) DY.S.G.I. MR. M LASKAR (R-5)
26	WP(C)/3879/2023	EX CT/GD MIRAZUL ISLAM GANI FORCE NO. 213304724 Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. D J DAS (r-1 TO 6) DY.S.G.I.
27	WP(C)/3987/2023	GAUTAM ROY Versus INDIAN BANK AND 3 ORS	MR S CHAKRABORTY	MR. M SHARMA MS. S YASMIN
28	WP(C)/4300/2023	ARUP JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
29	WP(C)/4964/2023 FIXED	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
30	WP(C)/5270/2023	SANJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, PWD ROAD SC, GAD
31	WP(C)/7251/2023	INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR	GA, ASSAM
32	WP(C)/7259/2023 FIXED	BASANTI BALA RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/7485/2023 FIXED	NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC
34	WP(C)/7490/2023	ANJAN KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
35	WP(C)/413/2024 FIXED	RABIN BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
36	WP(C)/718/2024	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	MR S CHAKRABORTY SC, ONGC
37	WP(C)/1648/2024 FIXED	BINA PANI DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAHU MS A ROY	GA, ASSAM
38	WP(C)/2394/2024	RUHUL AMIN KHAN AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM SC, FINANCE
39	WP(C)/2715/2024 FIXED	BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
40	WP(C)/3178/2024	SANJIB KUMAR MISHRA Versus THE STATE OF ASSAM AND 3 ORS	MR. B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	GA, ASSAM SC, FINANCE
41	WP(C)/3820/2024 FIXED	SANJIB BORAH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY	SC, SEC. EDU.
42	WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.

	WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
43	WITH WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
44	WITH WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
45	WITH WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
46	WITH WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
47	WITH WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
48	WITH WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
49	WITH WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
50	WITH WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
51	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
52	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
53	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
54	WP(C)/5305/2024	KHAIRUN NESSA @ KHAIRUN BEWA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
55	WP(C)/5419/2024	NO. 3188417X MILON NARZARI Versus UNION OF INDIA AND 5 ORS	MR. J SARMAH	MR. D C BORAH (CGC) DY.S.G.I.
56	WP(C)/6284/2024	LAKSMIBALA RAJBANSHI @ LAKSHMI BALA RAJBANGSHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
<u>ORDERS</u>				
57	Cont.Cas(C)/520/2016 FIXED	MUHIM KONWAR Versus PREETOM SAIKIA and ORS	MR.N N B CHOUDHURY MR.A GOHAIN	MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2)
58	WP(C)/3458/2019 FIXED	LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM

59	Cont.Cas(C)/509/2020	GANESH BURAGOHAIN Versus PREETAM SAIKIA, ACS AND 5 ORS	MRS P RAI MR. S DIHINGIA MR I HASSAN MR H BEZBARUA MS. P K DEVI	MR. D SAIKIA (R-1,5) MS. P CHAKRABORTY (R-1) MR. A PHUKAN (R-5)
60	Cont.Cas(C)/499/2021	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	MR. D SAIKIA(R-5) MR. N J KHATANIAR(R-5) MR. N J KHATANIAR(R-5) MS. D MUSAHARY(R-5) MS P DAS(R-2)
WITH				
61	Review.Pet./166/2024 IN WP(C)/5914/2014(D/O)	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	
62	Cont.Cas(C)/211/2024	RAJPUR HIGH SCHOOL Versus MAMATA HOJAI	MR. P SARMA	
63	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-7) MR R M DAS(R-7) MR. C SHARMA (R-7) D JAIN(R-7)
64	Cont.Cas(C)/424/2024	HAMEN BORDOLOI Versus YUNUS ALI AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	MR S M T CHISTIE (R-1) MS K DAS(R-1)
65	Cont.Cas(C)/544/2024	SITHI SUKLABAIDYA @ SITHI RANI SUKLABAIDYA Versus NISARG HIVARE AND ANR	MR. M DUTTA MS S DEV	MR. D NATH (R-1) O ASSUMI(R-1)
66	Cont.Cas(C)/548/2024	GOBINDA RAJBANGSHI Versus SMTI VARSHATY DAS AND AND 2 ORS.	MR. A BHATTACHARYYA	
67	WP(C)/4197/2024	JINTU MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, HIGHER EDU MRS. S KHATANIAR (R-5)
68	I.A.(Civil)/69/2025 B/O in WP(C)/4998/2023	HASNARA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) SC, FINANCE
WITH				
	WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR H R CHOUDHURY (R-9) S. TALUKDAR (R-9) A S PRODHANI (R-9) SC, FINANCE
WITH				
	I.A.(Civil)/3342/2023 in WP(C)/4998/2023	MAMTAZ BEGUM BARBHUYAN, Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI D J BARMAN	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
4)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
5)	MR. T ISLAM	12-12-2024	To	31-01-2025
6)	MR. O P BHATI	20-12-2024	To	19-01-2025

7)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
8)	MR G BORDOLOI	03-01-2025	To	10-01-2025
9)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
10)	MR. U K BORTHAKUR	07-01-2025	To	10-01-2025
11)	MR R GOENKA	07-01-2025	To	10-01-2025
12)	MS. S SARMA	14-01-2025	To	21-01-2025
13)	MR A GOENKA	07-01-2025	To	10-01-2025
14)	MR. N J GOGOI	06-01-2025	To	23-01-2025
15)	MR. A THAKUR	06-01-2025	To	10-01-2025
16)	MS. J R THAKUR	06-01-2025	To	10-01-2025
17)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
18)	MR. B BARMAN	08-01-2025	To	10-01-2025
19)	MR B K SINGH	06-01-2025	To	10-01-2025
20)	MR. A K PURKAYASTHA	08-01-2025	To	10-01-2025
21)	MR. S SHARMA	08-01-2025	To	10-01-2025
22)	MRS. R S CHOWDHURY	10-01-2025	To	10-01-2025
23)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
24)	MR. S R RABHA	20-01-2025	To	24-01-2025
25)	MRS. R S DEURI	08-01-2025	To	10-01-2025